

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/1025/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the ^{tl} 25 February, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/63, dtd 23.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.02.2022 along with station leave permission, with official vehicle, at own cost, from the evening of 25.02.2022 till the morning of 02.03.2022**, has been granted. The in-charge District and Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1026-1027/A, dated , 25-02-2022

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rolo